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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 2212/2002

This the 22nd day of April, 2003

~  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Brij Ballabh  
S/o Sh. Mangi Lal  
Village Mohan Pur  
Post - Aduki  
Distt. Mathura (UP)

...Applicant

(By Advocate: Sh. D.N.Sharma)

Versus

1. Union of India  
through The Secretary  
to the Govt. of India  
Ministry of Defence,  
South Block, New Delhi-110 001.

2. The Master General of Ordnance Branch  
(MGO (S&C) Branch, Army Headquarters  
D.H.Q., Post Office, New Delhi.

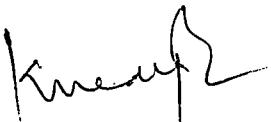
3. The Commandant  
Central Ordnance Depot  
Agra - 282 009.

...Respondents

(By Advocate: Sh. M.K.Bhardwaj proxy for  
Sh. A.K.Bhardwaj)

ORDER (ORAL) :-

Counsel for applicant seeks permission to withdraw  
the OA. OA is dismissed as withdrawn.

  
( KULDIP SINGH )

Member (J)

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